

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.10.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R (3-7) Parth Tandon-R (8-11) Subrahmanyam
2.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R (3-7) Parth Tandon-R8-11 Subrahmanyam

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 668 of 2021	Bishwanath Shaw & Company Vs. Resolution Professional for Mount Sivalik Industries Ltd. With	Shubhankar Agarwala	Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 669 of 2021	Ajit Kumar Gupta Vs. Resolution Professional for Mount Sivalik Industries Ltd.	Shubhankar Agarwala	Abhishek Anand
5.	Comp. App. (AT) (Ins) No. 781 of 2021	Sushila H. Mehta Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal With	Sujoy Datta	Abhishek Anand Tanveer Oberoi
6.	Comp. App. (AT) (Ins) No. 782 of 2021	The Sakchi Stores Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand

For Orders

7.	Comp. App. (AT) (Ins) No. 802 of 2021	Sarabjit Singh Vs. Shashi Kant Nemani Resolution Professional of Aryavir Buildcon Pvt. Ltd. & Ors.	Muskaan Garg	Shashi K. Nemani- R1 Varsha Banerjee Nitin Dahiya
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For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 883 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. Deepika Bhugra Prasad & Anr.	Kumar Anurag Singh	
9.	Comp. App. (AT) No. 127 of 2021	JBM Auto Ltd. & Ors. Vs. Mind & Co. Through Sole Peoprietor Parminder Singh Chadha & Ors.	Nikhil Jain	

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By order of Hon'ble Acting Chairperson
-sd/-
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